

71

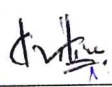

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/60/230/HDB/2017
NAME OF THE COMPANY	MPM Hotels Private Limited, Tanishq Infra Ventures Pvt ltd & Maheshwari Infrastructure & Skyscrapers Pvt Ltd
NAME OF THE PETITIONER(S)	MPM Hotels Private Limited, Tanishq Infra Ventures Pvt ltd & Maheshwari Infrastructure & Skyscrapers Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sharma	PCS	8179405974 kritika.s112@gmail.com	
VINOD PASALA	ADVOCATE	9849847887 vinodvocat@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Vinod Pasala, Learned Counsel and Ms. Kritika Sharma, Learned PCS for the Applicant,

CA disposed by separate Orders.



Member (J)

Bm